

WP(C) No. 15395 of 2015

10.03.2016 Additional affidavit filed by the Commissioner-cum-Secretary to Government, School & Mass Education Department, Odisha has been filed in Court today, which is taken on record.

On consent of learned counsel for the parties, list this matter on 17.03.2016 at 2.00 P.M.

.....
Vineet Saran,
Chief Justice.

..
Pradip Mohanty, J.